

(ii) The Indian Police Service (Appointment by Competitive Examination) Amendment Regulations, 1982 published in Notification No. G. S. R. 711(E) in Gazette of India dated the 18th November, 1982.

(iii) The Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 1983 published in Notification No. G. S. R. 203 in Gazette of India dated the 12th March, 1983.

(iv) The Indian Administrative (Pay) Second Amendment Rules, 1983 published in Notification No. G. S. R. 204 in Gazette of India dated the 12th March, 1983. [Placed in Library. See No. LT—6173/83].

ANNUAL REPORT OF CENTRAL BOARD FOR THE PREVENTION AND CONTROL OF WATER POLLUTION, NEW DELHI FOR 1981-82

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH); I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year 1981-82 under sub-section (1) of section 39 of the Water Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT—6174/83].

SHRI HARIKESH BAHADUR (Gorakhpur): You must look into this matter seriously. Shri Ramlal Rahi is a Member of this House. That is why I am requesting you. You are the custodian of this House. You protect his life.

श्री राज विनास पासवान (हाजीपुर): अध्यक्ष महोदय, हरिकेश जी कह रहे हैं कि तुम क्यों नहीं सपोर्ट कर रहे हो? मैं भी इसको सपोर्ट कर रहा हूँ।

अध्यक्ष महोदय: आप तो हंस रहे हैं।

श्री जमीलुर्रहमान,

MATTERS UNDER RULE 377

(i) SUPPLY OF MORE JUTE SEEDS FROM CENTRAL POOL TO PURNEA DISTRICT BIHAR

SHRI JAMILUR RAHMAN (Kishanganj): District Purnea is one of the districts of Bihar which produces about 20 lakh bales of jute and jute is the only cash crop and so is the backbone of the economy, of the poor cultivators of the district. I am pained to raise this matter because the requirement of the district is about 7,000 quintals for jute seed whereas only 1,700 quintals have been supplied by the Central Government Pool. It is quite insufficient to meet the demands of the small cultivators. It will be appreciated that this is the high time to sow the jute seed but strangely enough no tangible steps have been taken by the Government of India to supply the requirement of the district. The non-production of jute will certainly tell upon the life of the poor people as well as the loss of foreign exchange.

I would like to request the Government to take suitable steps so that the required jute seed be supplied immediately to the cultivators of the district within a fortnight.

(ii) NEED TO CONTROL THE INCIDENCE OF PICK-POCKETING IN DELHI

श्री चन्द्रपाल शैलानो (हाथरस) अध्यक्ष महोदय, देश की राजधानी दिल्ली में आजकल लगभग दस हजार जेबकतरे सक्रिय हैं, उनकी हर रोज लगभग दस लाख रुपये की आमदनी होती है। इन जेबतराशों में ढाई हजार महिलायें भी शामिल हैं जोकि लोगों को अपने रूप जाल में फंसा कर उन को जेबों को साफ कर देती हैं। यहां यह भी उल्लेखनीय है कि इस घेरे में लगभग 150 जेब तराश दम्पति भी संलग्न हैं। राजधानी के जेबतराश भली भांति संगठित हैं और उन्होंने दिल्ली को विभिन्न क्षेत्रों में बांट रखा है।